

[Shri K. N. Pradhan]

they left out? They too should be included in it.

Secondly, do you propose to sanction special leave to those employees who are sick and unable to work and who have already exhausted all their leave?

Thirdly, will the Government provide best medical care and bear all the expenses on treatment of those people—whether they are employees or not—whose cases are becoming complicated and they need to be sent to Delhi, Bombay or abroad for medical treatment?

Besides, do the Government propose to sanction pension to those who have been rendered unfit to do any job?

[English]

**SHRI R. K. JAICHANDRA SINGH :** Regarding special leave, all that we can do is to take care of it under the provisions. About the area, even persons living beyond 30 wards affected area, they are coming to the hospital and are having a medical examination. Regarding the question of people living in other areas, we cannot identify the whole of Bhopal as affected area. So, they have limited certain areas which I mentioned as 30 wards. There are people who are living beyond that and they are also taking medical care.

[Translation]

**SHRI K.N. PRADHAN :** The question is not who should be taken care of. The question is why gas affected areas have been left out? I charge that some of the bureaucrats are receiving payments from the Union Carbide even today. They are trying to reduce the severity of sickness caused by gas and they have also tried to reduce the number of patients as well. I would like to know as to what action will be initiated against those who have deliberately reduced the number of the persons taken ill as also of the affected areas? I am ready to face trial and punishment if it is proved otherwise.

[English]

**MR. DEPUTY SPEAKER :** He wants to know whether an enquiry is going to be conducted on this or not.

**SHRI R. K. JAICHANDRA SINGH :** I can pass on this information to the State Government.

[Translation]

**SHRI K.N. PRADHAN :** The Union Carbide has corrupted many leaders and officers and distributed crores of rupees among them earlier also and they continue to do even today. Therefore, there has not been substantial progress in relief operations... (Interruptions)

[English]

**MR. DEPUTY SPEAKER :** He wants to know what can you do about it.

**SHRI R. K. JAICHANDRA SINGH :** I can pass on this information to the State Government.

13.16 hrs.

#### PUBLIC ACCOUNTS COMMITTEE

##### Seventeenth Report

[English]

**SHRI RAJ MANGAL PANDE (Deoria) :** I beg to present the Seventeenth Report (Hindi and English versions) of Public Accounts Committee on Excesses Over Voted Grants and Charged Appropriations (1983-84) and Action Taken on their two hundred and twenty second Report (Seventh Lok Sabha).

#### BUSINESS ADVISORY COMMITTEE

##### Sixteenth Report

[English]

**THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) :** I beg to move :

“That this House do agree with the Sixteenth Report of the Business Advisory Committee presented to the House on the 9th December 1985.”

**MR. DEPUTY SPEAKER :** The question is :